

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.03.2024 AT 03.00 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/184/241/AMR/2019		241	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 others
	IA NO.147/2020		

ORDER

Mr. Niranjana S. Rao, Proxy Counsel O/o Mr. V. Venkata Rami Reddy, Ld. Counsel for the Petitioner and Mr. G. Bhupesh & Mr. Ramesh Babu, Ld. Counsels for R1, Mr. R. S. Sravan Kumar, Ld. Counsel for R2 to R6, R8, R10, R13, R16 & R21, Mr. G. P. Yashvardhan for R23 to R28, Mr. Naresh Kumar Sangam, Ld. Counsel for R31 & R32 present. Heard Mr. R. Sankarayanan, Ld. Senior Counsel for R2 & R3. For continuation and hearing of the rest of the Respondents, list the matter on 16.04.2024.

List IA, for hearing, along with main CP on 16.04.2024.



MEMBER JUDICIAL